

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 4/MP/2012 with I.A. No. 3/2012

Subject : Petition under section 79 (1) (c), 79 (1) (f) and 142 of the Electricity Act, 2003 read with Central Electricity Regulatory Commission (Open Access in inter-state Transmission) Regulations, 2008.

Date of Hearing : 7.3.2013

Coram : Dr. Pramod Deo, Chairperson
Shri V.S. Verma, Member

Petitioner : M/s Aarti Steel Ltd.

Respondents : Orissa State Load Despatch Centre and others.

Parties present : Shri Sanjay Sen, Advocate for petitioner
Shri R.K. Mehta, SLDC, Odisha
Shri R.B Sharma, Advocate for GRIDCO

Record of Proceedings

The Commission directed to list the petition on 14.3.2013.

By order of the Commission,

**Sd/-
(T. Rout)
Joint Chief (Law)**